

130
13-02-19

No. 3330 /Genl./DHC

Dated: 11.02.19

262
12 FEB 2019
603
14/2/19

From

The Registrar General,
High Court of Delhi,
New Delhi.

To

The District & Sessions Judge (Hqrs.),
Tis Hazari, Delhi.

Sub: Notifications regarding Suspension or Removal of Advocate from practice.

Sir,

I am directed to forward herewith a copy of Notification No.1 of 2019, received from the Secretary, Bar Council of Tamilnadu & Puducherry, on the above subject, with a request to kindly circulate the same to all District Judges for information and necessary action.

Yours faithfully,

(Neelam Grover)
Administrative Officer Judl. (Genl.-I)
For Registrar General

Encl: as above

29/1/19
15/2/19

DSS J (Hqrs.)
12/02/19
Ld. A.O. - Jvd.

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) DELHI

No. 8909-9009 /Adv./Gaz./2019 Dated, Delhi the 13-2-19

Copy forwarded along with its enclosure for information and necessary action to:-

Sub: - Notification

- The District & Sessions Judges, all Court Complexes, Delhi/New Delhi.
- All the Judicial Officers of Delhi Higher Judicial Service and Delhi Judicial Service, Central District, Tis Hazari Court, Delhi including officers on deputation.
- The Officer In-charge, Website Committee, English/Hindi, Tis Hazari Court, Delhi with the request to upload the same on the website.
- The Administrative Officer Judl., R&I Branch, Tis Hazari Courts, Delhi, with the request to display the same on the Notice Board and conspicuous part of the court complex.
- For uploading on layers.

27/1/19
DSS J (Hqrs.)
12/02/19
Ld. A.O. - Jvd.

South Saket

(Jalwant Singh)
District & Sessions Judge (HQs)

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)
SAKET COURT COMPLEX, NEW DELHI

No. 50/2122-2461 /Genl. Br./Notification/South/2019 New Delhi, Dated: 16-2-19

Subject: Notification regarding professional misconduct

Copy of Notification no. 01 of 2019 dt. 30.01.2019 of Sh. C. Raja Kumar, Secretary, Bar Council of Tamil Nadu & Puducherry, received vide endorsement No. 8909-9009/Adv./Gaz./2019 dated 13.02.2019 from Ld. District & Sessions Judge (HQs), Delhi is forwarded for information and necessary action to:

- All the Judicial Officers of South District, Saket Court Complex, New Delhi;
- P.S. to District & Session Judge, South District, Saket Courts Complex, New Delhi
- The Branch In-Charge, Caretaking Branch, with the request to display the same on the Notice Board and conspicuous part of the Court Complex.
- For uploading on LAYERS
- For uploading on the website through LAYERS.

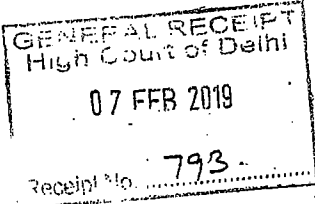
(ILLARAWAT)
Officer-In-Charge
General Branch (South)
Saket Courts, New Delhi

16/02/2019



THE BAR COUNCIL OF TAMILNADU & PUDUCHERRY

C. RAJA KUMAR
SECRETARY



High Court Campus,
Chennai - 600 104.
Phone No.: 2534 2736, 2535 2595
E-mail : tnbarcouncil@yahoo.com
www.barcounciloftamilnadupuducherry.org

CONFL. No. 303 of 2019

Dated 30.01.2019.

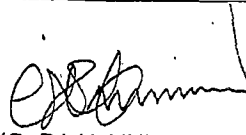
NOTIFICATION NO. 1 OF 2019

It is hereby notified for the general information of the public that the following order has been passed by the Disciplinary Committee of the Bar Council of Tamil Nadu & Puducherry against the advocate borne on the rolls of the Bar Council of Tamilnadu & Puducherry, in the matter of professional misconduct case preferred against them.

Sl. No	Roll No.	Name and address of the Advocate	Nature of the order	By the authority
1	Ms.802/1990	Mr. V. Kaliyugaperumal, Advocate, Kilnelli Village, Chithathur Post, Cheyyar Tk, Tiruvannamalai Dt.	REMOVED from the Rolls of the Bar Council of Tamil Nadu & Puducherry.	By order dated 30-11-2018 passed by the Disciplinary Committee - I of the Bar Council of Tamil Nadu in D.C.C.No.469 of 2018.
2	Ms.706/1994	Mr. T. Balakrishnan, Advocate, 39E/103E, M.T.H. Road, Villivakkam Chennai.	SUSPENDED from practice for a period of ONE YEAR.	By order dated 04-01-2019 passed by the Disciplinary Committee - XI of the Bar Council of Tamil Nadu in D.C.C.No.299 of 2018.

Contd to
K
1/1/19

GENERAL BRANCH
Diary.No. 4886/14-7
Date 31/1/19


(C. RAJA KUMAR)
SECRETARY, BAR COUNCIL.

Copy to:

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